

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH**

No. OA 350/1205/2016

Date of order : 18.5.2018

Present: Hon'ble Ms. Manjula Das, Judicial Member

**PAPIYA DAS**

D/o Sri Ramesh Das  
R/o Vill & PO – Sripur,  
Dist. – Hooghly,  
Pin – 712612.

BIJOY SARKAR  
S/o Sri Ranjit Sarkar  
R/o Vill – Kajla,  
Post – Mandaran, Goghat,  
Dist. – Hooghly,  
Pin – 712612.

...APPLICANTS.

VERSUS

1. Union of India, through  
General Manager,  
Eastern Railway,  
17 N.S.Road,  
Kolkata – 700001.
2. The Chief Personnel Officer,  
Eastern Railway,  
Fairlie Place,  
Kolkata – 700001.
3. The Divisional Railway Manager,  
Eastern Railway,  
Howrah – 711101.
4. The Dy. CE/CON-VI-ER  
Howrah – 711101.

...RESPONDENTS.

For the applicant : Mr.B.Chatterjee, counsel

For the respondents: Mr.S.K.Das, counsel

O R D E R (ORAL)

Per Ms. Manjula Das, Judicial Member

Mr.B.Chatterjee, 1d. Counsel appeared for the applicant and Mr.S.K.Das,  
1d. Counsel appeared for the respondents.

2. Mr.Chatterjee, 1d. Counsel submitted that during the pendency of this OA one order has been passed by the department by rejecting the candidature of the applicant. In view of that the applicant prays for withdrawal of the present OA and wants to file a fresh OA challenging the said rejection order.

3. By accepting the prayer of the 1d. Counsel for the applicant the OA is disposed of as becoming infructuous. However, liberty is given to the applicant to file fresh OA challenging the rejection order, if so desired.

4. No order as to costs.

(MANJULA DAS)  
JUDICIAL MEMBER

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